

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Concast Steel & Power Limited Date of Commencement of Liquidation: 26-09-2018; List of Stakeholders as on Date: 31-12-2019; Name of IP: Mr. Kshitiz Chhawchharia; Last 5 digit of registration number: 10616

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				444633048	0	0	0	NA
2	Liquidation costs incurred till date				38255624	0	0	0	NA
3	Secured financial creditors	23	90612837077	23	90197966660	0	414870417	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	12	7578435850	12	7571515674	0	6920176	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	1027	250715071	975	130456312	0	120258758	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	2921644853	5	2921644853	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	258	16657126688	245	7452090664		9205036024		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	46622571	3	46622571	0	0	0	<a href="#">Annexure 9</a>
Total		1328	118067382110	1263	108803185406	0	9747085375	0	